

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(19)

C.P No. 46/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: Mr. Dhirajlal L. Shah & Ors.

V/s.

M/s. Rajveer Lifestyles Pvt. Ltd. & Ors.

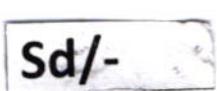
SECTION OF THE COMPANIES ACT: 241-242, 244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Sidhaath Samantay i/b L.D. Shah and Co. for Petitioners	Counsel	<u>S. Samantay</u>
2.	Devansh P. Shah M/s. KANGA & CO, ADVOCATES	for the Respondents	<u>D.P.</u>

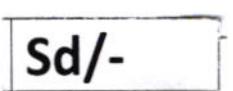
ORDER

CP No. 46/241-242,244/CLB/MB/MAH/2016

Counsel for both parties are present. At request of the parties, list this matter on 19.1.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

M. K. SHRAWAT
Member (Judicial)